

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/53/2016
NAME OF THE PETITIONER(S) : V.P. Abdul Kareem
NAME OF THE RESPONDENT(S) : Glosoft Technologies Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Preeti. S. Dasu for Jayajopal & Jayanathan Advocates	Respondents	Preeti S. Dasu
2.	K. Gowtham Kumar Athiakan Vijay A K	Counsel for P	Athiakan

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Post the matter alongwith TCP/218/2016. Put up on 25.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

bc